

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 124

Appeal No.-175/252/(ND)/2020

IN THE MATTER OF:

JSB Infratech Ltd. &Anr.

Vs.

ROC

.....Appellant

.....Respondent

Order under Section 252.

Order delivered on 16.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant

:

For the ROC

: Ms. Sweety Kumar, AROC

ORDER

Pleadings are complete. Due to paucity of time, matter cannot be heard.

List on 12.05.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

Vaishali - 16.03.2021